

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 2169
TO BE ANSWERED ON 09.12.2024

ADOPTION OF HERITAGE SCHEME IN ANDHRA PRADESH

2169. Shri Prabhakar Reddy Vemireddy:

Will the Minister of CULTURE be pleased to state :

- (a) the details of the number of monuments/sites under the Adoption of Heritage scheme across the country, especially in Nellore District, Andhra Pradesh State since the inception of the scheme;
- (b) whether each of these monuments/sites have basic amenities and facilities as certified under the scheme, if so, the details thereof and if not, the reasons therefor;
- (c) the details of the number and the monuments/sites that have received 'expression of interest' under Adoption of Heritage scheme, State-wise, especially from the State of Andhra Pradesh;
- (d) whether the Government has accepted any of the said 'expression of interest', if so, the details thereof, if not, the reasons therefor;
- (e) whether the Government plans to extend the list of Centrally Protected Monuments in Andhra Pradesh State and if so, the details thereof; and
- (f) whether the Government has any plans to extend the list of monuments under AdarshSmarak Scheme in Andhra Pradesh State, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) No protected monument has been adopted under the Adopt a Heritage (AAH) 2.0 program either in the Nellore district or in the state of Andhra Pradesh. The state wise details of monuments taken up under the AAH 2.0 program are at **Annexure-I**.
- (b) The AAH 2.0 program is envisaged to develop/provide various amenities, broadly categorized into four groups, at protected monuments to enhance visitors' overall experience as well as to make them visitor-friendly. The group-wise details of amenities are at **Annexure-II**. Further, it is to apprise that essential amenities are available at the higher footfall protected monuments.
- (c) In addition to the monuments mentioned in **Annexure-I**, the state-wise details of & monuments along with the interested entities received through the registration process are at **Annexure-III**.
- (d) at **Annexure-III**.
- (e) Examining the proposals for protection of monuments is an ongoing process. As of now, no preliminary notification has been issued for extending the list in the State of Andhra Pradesh.
- (f) A total of 100 Adarsh Smarak were identified for augmentation of tourists facilities as a onetime programme.

ANNEXURE REFFERD TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO.2169 FOR 09.12.2024**STATE WISE DETAILS OF MONUMENTS TAKEN UP UNDER AAH 2.0**

Sl. No.	Name of Monument	SmarakSarathi / Sathi	State
1	Agra Fort, Agra (UP)	Ease My Trip Foundation	Uttar Pradesh
2	Mehrauli Archaeological Park, Delhi	Sabhyata Foundation	NCT of Delhi
3	Buddhist Stupa, Kesariya, Champaran	IDD Trade Council	Bihar
4	Safdarjung Tomb, Delhi	Sabhyata Foundation	NCT of Delhi
5	Western Group of Temples, Khajuraho	Ease My Trip Foundation	Madhya Pradesh
6	Kailasanatha temple, Kanchipuram (TN)	Cholamandalam Investment and Finance Company Limited (CIFCL)	Tamil Nadu
7	Group of Monuments, Mamallapuram	Cholamandalam Investment and Finance Company Limited (CIFCL)	Tamil Nadu
8	Sun temple, Konark, Puri (Odisha)	Ease My Trip Foundation	Odisha
9	Elephanta Caves, Raigarh (Maharashtra)	Mahesh Enterprises and Infra India Private Limited	Maharashtra
10	Upper Fort Aguada, Goa	Drishiti Lifesaving Pvt Ltd	Goa
11	PuranaQila, Delhi	Sabhyata Foundation	NCT of Delhi
12	QutubMinar, Delhi	Ease My Trip Foundation	NCT of Delhi
13	Humanyun's Tomb	Sabhyata Foundation	NCT of Delhi
14	JantarMantar	Powerlinks Transmission Ltd	NCT of Delhi
15	Group of Monuments, HauzKhas	Tata Power Trading Pvt. Ltd	NCT of Delhi
16	UgrasenkiBaoli	Zee Aakash	NCT of Delhi
17	Delhi Gate	Redtape Ltd	NCT of Delhi
18	Kashmere Gate & Mori Gate	Redtape Ltd	NCT of Delhi
19	Rock Shelters of Bhimbetka, Raisen	HEG Ltd	Madhya Pradesh
20	Ajmeri Gate, Delhi	Redtape Ltd	NCT of Delhi
21	Madarasa Mahmud Gawan, Bidar	Shaheen Group of Institutions	Karnataka

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO.2169 FOR 09.12.2024

GROUP OF AMENITIES ENVISAGED TO DEVELOP/PROVIDE UNDER AAH 2.0

Sl. No.	Group of Amenity	Name of Amenity	Expansion of Amenity
1	Hygiene	Toilets	Male
			Female
			Differently abled (<i>Divyang</i>)
		Drinking Water	Water Fountains/ Dispensers/ ATMs/Kiosks
		Baby Care Room	
		Waste Management	Garbage bins PET crushing machine
2	Accessibility	Approach Pathway with tactile strip	
		E-rikshaw/ferry/e-carts	
		Barrier free access	Ramps
			Wheelchairs
			Lifts(in lieu of non-feasible ramps)
		Signage	Cultural notice board (multi-lingual including Braille version)
			Directional
		Wi-Fi Facility	
Parking			
Soft Landscape			
3	Safety	First Aid (<i>including life saving jacket wherever required</i>)	
		CCTV surveillance	
		Lighting & Illumination	With Green DG Sets
			Renewable source of energy
Cloakroom			
4	Knowledge	Sales Counter	Souvenir
			Publication
			Cafeteria
		Interpretation tools	Audio Visual/Multimedia Room
			Audio Guide/App Based Guide
Cultural/ Light & Sound Show			

Annexure-III

ANNEXURE REFFERD TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO.2169 FOR 09.12.2024

STATE-WISE DETAILS OF MONUMENTS ALONG WITH THE INTERESTED ENTITIES

S. No.	State/UT	Monument of Interest	Interested Entity
1.	NCT of Delhi	Tomb of Khan-i-Khana	InterGlobe Aviation Ltd. (IndiGo)
2.	NCT of Delhi	Najaf Khan Tomb	Swasdee Projects Pvt. Ltd (Galaxy Group)
3.	NCT of Delhi	Tughlaqabad Fort	Bisleri International Pvt. Ltd.
4.	Gujarat	Dada Harir's Stepwell	
5.	Gujarat	Jethabhai Stepwell	
6.	Haryana	Surajkund	
7.	Rajasthan	Ranthambore Fort	
8.	Rajasthan	AbaneriBaori	
9.	Rajasthan	Baori and Adjacent Archaeological remains, Neemrana	
10.	Uttar Pradesh	Kalinjar Fort	
